

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/7884/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the th 14 September, 2022.

Sub:- **Civil vacation with station leave permission.**

Ref:- Your letter No. JCD.I/19/22/4942, dtd 12.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire **long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, from the evening of 01.10.2022 till the evening of 18.10.2022.** Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/7885-7886/A, dated , 14-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)